

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.65/(MAH)/2013
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

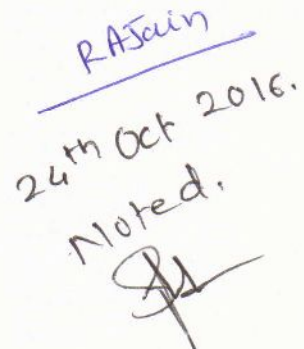
NAME OF THE PARTIES: Mr. Sai Kumar Shivmurthi Javalkoti
V/s.

M/s. Astutue Engineering Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	SaiKumar	in person	
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2.	Rashmin Jain ilb/ Kangra & Co. Adv. for Respondent Nos. 2 to 11 & 13	Advocate	
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Order

C.P. No. 65/397-398/CLB/MAH/2013

1. Petitioner is present in person. Seeking time to engage a new counsel. Time is granted.
2. An order of Hon'ble High Court dated 04.02.2016 is placed on records. Both sides are directed to comply with the directions of Hon'ble High Court
3. List this matter for further adjudication on 24.10.2016
4. Date duly communicated to both the sides in the open court.

sd/-

Dated: 09.09.2016

Shri M.K. Shrawat
Member (Judicial)